

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING, MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE (SHRI SATYABRATA MOOKHERJEE) : Sir I lay on the Table a copy each (in English and Hindi) of the following papers:

- I. The Revised Long-Term Action Plan for the KBK Districts of Orissa: Review and Action Taken Report for 2001-2002. [Placed in Library. See No. L.T.7736/03]
- II. Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Uranium Corporation of India Limited for the year 2003-2004. [Placed in Library. See No. L.T.7673/03]
- III. Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Electronics Corporation of India Limited for the year 2003-2004. [Placed in Library. See No. L.T.7674/03]
- IV. Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Indian Rare Earths Limited for the year 2003-2004. [Placed in Library. See No. L.T.7675/03]
- V. Memorandum of Understanding between the Government of India (Department of Atomic Energy) and the Nuclear Power Corporation of India Limited for the year 2003-2004. [Placed in Library. See No. L.T.7676/03]

**Report and Accounts (2001-2002) of various Medical  
Institute/Corporation/Centre**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA) : Sir I lay on the Table:-

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:
  - (a) Twenty-first Annual Report and Accounts of the Indian Medicines Pharmaceutical Corporation Limited, Mohan, Uttaranchal, for the year 1998-99, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Corporation.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.7671/03]

A copy each (in English and Hindi) of the following papers:

- (i) (a) Thirty-fifth Annual Report of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 2001-2002, under section 19 of the Post Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
- (b) Annual Accounts of the Post Graduate Institute of Medical Education and Research, Chandigarh, for the year 2001-2002 and the Audit Report thereon under sub-section (4) of section 18 of the Post Graduate Institute of Medical Education and Research, Chandigarh, Act, 1966.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T.7672/03]
- (ii) (a) Annual Report and Accounts of the Indira Gandhi Institute of Medical Sciences (Regional Cancer Centre), Patna, for the year 2001-2002, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.7768/03]
- (iii) (a) Annual Report and Accounts of the Regional Cancer Centre, Thiruvananthapuram, for the year 2001-2002, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.7769/03]

**Statements showing the action taken by Government on various assurances, promises and undertakings given during various Session**

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL) : Sir I lay on the Table, the following statements (in English and Hindi) showing the action taken by Government on the various assurances, promises and undertakings given during the Session shown against each:

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| 1. Statement No. XXXIV | Hundred and Seventy-third Session, 1995 |
| 2. Statement No. XXVI  | Hundred and Eighty-fourth Session, 1998 |
| 3. Statement No. XXV   | Hundred and Eighty-sixth Session, 1999  |
| 4. Statement No. XXII  | Hundred and Eighty-ninth Session, 2000  |
| 5. Statement No. XX    | Hundred and Ninetieth Session, 2000     |
| 6. Statement No. XVII  | Hundred and Ninety-first Session, 2000  |
| 7. Statement No. XVI   | Hundred and Ninety-second Session, 2001 |
| 8. Statement No. XIII  | Hundred and Ninety-third Session, 2001  |
| 9. Statement No. XI    | Hundred and Ninety-fourth Session, 2001 |
| 10. Statement No. IX   | Hundred and Ninety-fifth Session, 2002  |
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